

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:156  
ANSWERED ON:15.07.2004  
INTERNATIONAL HERALD TRIBUNE  
Panda Shri Prabodh

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that International Herald Tribune, a foreign news daily, has been published from Kondapur, Hyderabad;
- (b) whether the publisher has got the clearance from the Government to publish foreign news daily;
- (c) if not, whether the Government propose to take any punitive action against the foreign news agency for publishing the daily without taking permission;
- (d) if so, the details thereof; and
- (e) if not, reasons therefor?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) Yes, Sir.

(b) No, Sir.

(c) to (e): This Ministry, in June 2004, on learning about the publication of an Indian edition of the `International Herald Tribune` from Hyderabad, by M/s Midram Publications Pvt Ltd, had written to M/s Midram Publications to stop forthwith, publication of the same, and to International Herald Tribune, Hong Kong, to stop forthwith, supply of material/contents for publication of the International Herald Tribune from Hyderabad as it violates the extant print media policy of the Government, which does not allow publication of an Indian edition of foreign newspapers. The Government is examining the option of strengthening its policy..